

www.taxguru.in
भारतीय जनता पार्टी - मुंबई
प्रोफेशनल सेल
अध्यक्ष : CA शैलेश रा. घेडीया



To,
Smt Nirmala Sitharaman Ma'am
Hon'ble Union Minister for Finance
New Delhi

Date: 14th April 2021

Shri Anuragsingh Thakur ji
Hon'ble Union Minister of State for Finance
New Delhi

Sub: Request to Extend Return Filing/compliances dates, as falling under various Laws in April-2021, and/or for waiver of penalty/interest for late filing /compliances

Respected Sir,

Due to major lockdown, as declared since 04.4.2021, and complete lockdown on 10 & 11 April, 2021, and fr 14 April, 2021, business activities in Maharashtra have become standstill and have suffered a major setback. Your goodness will appreciate that all the businesses are not falling under the category of 'essential services' and closure of non-essential businesses is not only creating pressure on financial side but also the compliances, filing etc.

For instance, your attention is drawn that filing of GSTR1 was obstructed and similarly there are back to back compliances and filings due in April 2021 and it is utmost difficult to comply with so many laws of State and Central in such uncertain time of lockdown and restrictions of operations.

Further, since, strict lockdown is declared, we request you to extend due dates of return filing/ compliances as falling in April, 2021. Government should also waive penalty/interest due to consequential delay in filing compliances under GST Act, Income Tax Act, Professional Tax, EPF, ESIC, Companies Acts and other laws.

We believe that you will understand the pain of various small and medium enterprises, professionals and shop keepers. We look forward to hear from you positively.

Best Regards

CA Shailesh R Ghedia
President: Mumbai BJP Professional Cell
Mobile: 9869437888

Cc to: Shri Devendra Fadnavis ji
Leader of Opposition,
Maha Legislative Assembly.

Shri Arunsingh ji
National Gen Secretary, BJP, New Delhi

Shri Mangal Prabhat Lodha ji, MLA
President: Mumbai BJP.